

DIVISION BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/28(KB)2022
IA(I.B.C)/842(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS AMANDEEP SINGH
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sanjib Das, Adv.

] For the Financial Creditor, S.B.I.

Ms. Mahuya Ghosh, Adv. led by Mr. R.C.Prusti, Adv.

]

ORDER

1. Learned Counsel for the Financial Creditor present.
2. Let the matter appear on **30.04.2024** as already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**